

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir The All India Working Class Consumer Price Index Number for January, 1967 stood at 197 and the average for 12 months ended January 1967 was 186.50

(b) The steps so far taken by Government to contain price rise, and hence the cost of living, include payment of subsidy on food-grains, fertilizers and petroleum products, expansion of the network of consumer co-operatives opening of department stores in major cities, price regulation-statutory and otherwise imposition of selective credit control over bank advances against foodgrains edible oils etc, regulation of forward trading issue of licensing and anti-hoarding orders liberalisation of imports to stimulate production and appointment of the Civil Supplies Commissioner to take corrective action in regard to essential commodities as and when necessary

(c) The matter is under consideration

भारत सरकार के मुद्रणालय, अलीगढ़ के कर्मचारी

* 147. श्री शिवकुमार शाल्मी :
श्री रजुबीर सिंह शाल्मी :

क्या निर्वाच, आवास तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार के मुद्रणालय, अलीगढ़ के कर्मचारियों द्वारा अनुभव की जा रही कुछ कठिनाइयों के सम्बन्ध में हाल ही में कोई शोध मिले है,

(ख) यदि हा, तो सरकार ने उन के सम्बन्ध में क्या कार्यवाही की है, और

(ग) क्या इस मुद्रणालय की क्षमता को बढ़ाने का कोई प्रस्ताव भी विचाराधीन है ?

निर्वाच, आवास तथा पूर्ति मंत्री (श्री जगन्नाथ राव) (क) और (ख) जनवरी 1967 में राजकीय प्रेम मजदूर सच, अलीगढ़ एवं अन्य स्थानों के प्रेम कर्मचारियों की अन्य यूनियनों, एसोसिएशनों ने भी हड़ताल का नोटिस दिया था कि यदि उनकी 15 मांगों को पूरा नहीं किया गया तो वे सांकेतिक हड़ताल पर चले जायेंगे। इन पर विचार किया गया तथा सभी संबंधित व्यक्तियों को उचित उत्तर भेज दिया गया।

(ग) सभी प्रेम के विस्तार की कार्ड सभावना नहीं है। किन्तु वर्तमान क्षमता का बढ़ाने के लिए 80 प्रतिशत मशीनों को चला कर एक दूसरी पारी को प्रारम्भ करने की योजना है।

Foreign Exchange Violation Cases

*148 Shri S. M. Banerjee; Will the Minister of Finance be pleased to state

(a) whether it is a fact that the cases of foreign exchange violations have increased during 1966 as compared to 1965, and

(b) if so the steps taken by Government to check this?

The Minister in the Ministry of Finance (Shri K. C. Pant): (a) and (b) A statement showing the number of cases of alleged violations of foreign exchange regulations registered by the Enforcement Directorate as a result of information collected by them during the two years 1965 and 1966 and also of searches conducted and recoveries made is placed on the table of the House. From these figures, it is not possible to draw the conclusion that the cases of violation of foreign exchange regulations have increased during the year 1966 as compared to the year 1965. The Enforcement Directorate continue to be vigilant and have been taking suitable action in cases of alleged violation of foreign exchange regulations.